

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

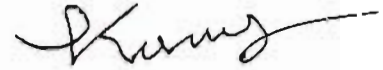
ORDER

No: 59

Dated: 20.04.2016

In partial modification of the Order No. 1172 dated 29.02.2016, Sh. R. N. Wattal, Member Secretary, SALSA and Sh. Shabir Ahmad, CPC High Court of J&K, are nominated as Superintendent and Invigilator respectively instead of Sh. Sanjay Parihar, Registrar (Judicial) and Sh. Ajay Gupta, Joint Registrar (Judicial) of the High Court Wing Jammu, for smoothly conducting the Written Competitive Examination of the candidates, who have applied for the posts of the District Judge (direct recruitment) in pursuance of High Court Notification No. 294 dated 23.07.2015, scheduled to be held on the 23rd day of April, 2016 (Paper-I) and on the 24th day of April, 2016 (Paper-II).

By Order,



(Permod Kumar)
Deputy Registrar(GS)

Dated: 20.04.2016

No:- 2081-98/R.S

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar (Judicial), High Court of J&K, Jammu,
.....for information and necessary action.
5. All the concerned, for information and necessary compliance.
6. Incharge NIC, High Court of J&K, for uploading the same on the High Court website.
7. Office file.



Deputy Registrar(GS)

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

NOTIFICATION


No: 1134

Dated: 25.03.2016

In partial modification of the earlier Notification Nos. 950 and 1060 issued on the dates 18.02.2016 and 02.03.2016, it is notified for the information of all concerned that the Written Competitive Examination of the candidates, who have applied for the post of the District Judges (direct recruitment) in pursuance of High Court Notification No. 294 dated 23.07.2015, shall now be held on the following dates, instead of the 9th and the 10th of April, 2016, as notified earlier:

<u>Paper</u>	<u>Date</u>
Paper- I	23.04.2016
Paper- II	24.04.2016

The time, venue of the examination and the other terms of the Notification No. 950 dated 18.02.2016 shall remain unchanged.


(M. K. Hanjura)
Registrar General
Dated:-25.03.2016

No:- 426015-30/B.S
Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr Justice _____
.....for information of their Lordships.
3. Registrar Judicial, High Court of J&K, Jammu,
.....for information and necessary action
4. All Principal Distt. & Sessions Judges, for displaying the same on the notice board of the Court.
5. Director Information, J&K, Jammu/Srinagar,
....for :
 - a. publication in the newspapers having wide circulation in the entire State,
 - b. publicity through electronic media.
6. Incharge NIC, High Court of J&K, for uploading the same on the High Court website.
7. Office file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

NOTIFICATION


No: 1060

Dated: 02.03.2016

In partial modification of the earlier Notification No. 950 dated 18.02.2016, it is notified for the information of all concerned that the Written Competitive Examinations of the candidates, who have applied for the post of the District Judges (direct recruitment) in pursuance of High Court Notification No. 294 dated 23.07.2015, shall now be held on the following dates, instead of the 12th and the 13th of March, 2016, as notified earlier: .

<u>Paper</u>	<u>Date</u>
Paper- I	09.04.2016
Paper- II	10.04.2016

The time, venue of the examination and other terms of the Notification No. 950 dated 18.02.2016 shall remain unchanged.


(M. K. Hanjura)
Registrar General
Dated: 02.03.2016

No:- 40028-34/G.S

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Registrar Judicial, High Court of J&K, Jammu,
.....for information and necessary action.
4. All Principal Distt. & Sessions Judges, for displaying the same on the notice board of the Court.
5. Director Information, J&K, Jammu/Srinagar,
.....for:
 - a. publication in the newspapers having wide circulation in the entire State,
 - b. publicity through electronic media.
6. Incharge NIC, High Court of J&K, for uploading the same on the High Court website.
7. Office file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 1172


Dated: 29.02.2016

In order to conduct the Written Competitive Examination of the candidates, who have applied for the posts of the District Judge (direct recruitment) in pursuance of High Court Notification No. 294 dated 23.07.2015, on the 12th day of March, 2016 (Paper-I) and on the 13th day of March, 2016 (Paper-II), a Committee comprising the following Officers of the High Court is constituted:

1. Sh. Puneet Gupta, Registrar Vigilance, High Court : Overall Incharge of J&K, Jammu.
2. Sh. Sanjay Parihar, Registrar Judicial, High Court : Superintendent of J&K, Jammu Wing
3. Sh. Ajay Gupta, Joint Registrar (Judicial), High Court of J&K, Jammu Wing : Invigilator
4. Ms. Sudesh Sharma, Sub Judge, LRP, High Court : Invigilator of J&K, Jammu Wing.
5. Ms. Arti Devi, Munsiff, LRP, High Court of J&K, Jammu Wing : Invigilator
5. Sh. Durga Dass Sharma, Joint Registrar, High Court of J&K, Jammu Wing : Invigilator
6. Sh. Satish Kumar, Deputy Registrar, High Court of J&K, Jammu Wing : Invigilator
7. Sh. Aftab Ahmad Chouhan, Assistant Registrar, High Court of J&K, Jammu Wing : Invigilator
8. Sh. Ajay Sharma, Assistant Registrar, High Court of J&K, Jammu Wing : Invigilator
9. Sh. Rasal Singh, Assistant Registrar, High Court of J&K, Main Wing : Invigilator
10. Sh. Trilok Singh, Assistant Registrar, High Court of J&K, Main Wing : Invigilator

Besides, Registrar Judicial, High Court of J&K, Jammu Wing, is requested to make all necessary arrangements for conducting the examination in smooth and decent manner.

By Order


(M. K. Hanjura)

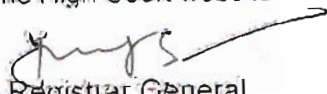
Registrar General

Dated: 29.02.2016

No: 40513-32/15/15

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court of J&K, Jammu,
.....for information and necessary action.
5. All the concerned, for information and necessary compliance.
6. Incharge NIC, High Court of J&K, for uploading the same on the High Court website
7. Office file.


Registrar General